

ITEM NO.20

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1883/2024

SHIV MURAT

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

Date : 14-02-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Divyesh Pratap Singh, AOR
Mr. Amit Sangwan, Adv.
Mr. Ashu Bhindwar, Adv.

For Respondent(s) :

Mr. Garvesh Kabra, AOR
Mrs. Nikita Jaju, Adv.
Mr. Amit Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has filed counter affidavit.

Service is complete on respondent No.2 but none has
entered appearance.

Soft copy of original records of High Court and Trial
Court have been received. Let a soft copy of the same be
provided to Ld. counsels for the parties, in light of
circular dated 10.01.2025.

Thereafter, Registry to process the matter for listing

Before the Hon'ble Court, as per rules.

Signature Not Verified
Digitally signed by
PRIYANKA MALIK
Date: 2025.02.15
16:22:54 IST
Reason: 

rd

SUJATA SINGH
Registrar